

# THE HIGH COURT OF KERALA

**A7-28644/2021**

**Kochi : 682 031  
Date : 19.05.2021**

## CORRIGENDUM

Sub:- Modifications in filing and sitting arrangements from 19.05.2021 onwards – reg.

- Ref:-
1. High Court Notice of even number dated 18.05.2021.
  2. Letter dated 18.05.2021 from the President, Kerala High Court Advocates' Association.

.....

With reference to the letter cited 2<sup>nd</sup> , I am directed to issue the following modifications to the reference cited 1<sup>st</sup> :-

1. The following sentence in Clause No.3 stands deleted

**In such cases e-copy shall also be uploaded within 45 days from the date of filing and an undertaking in that regard shall be made by the advocate / party in the physical file;**

2. The words "or e-copy not uploaded" in Clause No.4 stand deleted.
3. Clause No.7 stands deleted.

(By Order)



A handwritten signature in blue ink, appearing to read "P.G. Ajithkumar".

**P.G. Ajithkumar  
Registrar (District Judiciary)  
Registrar General in-charge**

G.

p.t.o

To

The Advocate-General, Ernakulam.  
The Director General of Prosecutions & State Public Prosecutor, Ernakulam.  
The Additional Advocate-General, Ernakulam (2).  
The Additional Director General of Prosecutions, Ernakulam.  
The Director, KJA (He shall bring the matter to the attention  
of the Director (Academics), KJA.  
The Member Secretary, Kerala State Legal Services Authority, Ernakulam  
The Director, Kerala State Mediation and Conciliation Centre, Ernakulam  
The President, Kerala High Court Advocates' Association, Ernakulam  
The Vice-Presidents, Kerala High Court Advocates' Association, Ernakulam (2).  
The State Attorney, Advocate-General's Office, Ernakulam.  
The Secretary, Kerala High Court Advocates' Association, Ernakulam.  
The General Secretary, Kerala High Court Senior Advocates' Association, Ekm  
The Secretary, Indian Law Institute, Kerala, Ernakulam  
The Senior Counsel, Government of India (Taxes), Ernakulam.  
The Assistant Solicitor General of India, Ernakulam.  
The Chairman, Bar Council, Ernakulam.  
The President, Kerala Federation of Women Lawyers, Ernakulam.  
The Secretary, Rule Committee under Section 123 CPC, High Court.  
The President, Kerala High Court Advocates' Clerks' Association, Ernakulam.  
The Registrar (Judicial), High Court.  
All officers and Sections, High Court.  
The Secretary, High Court Legal Services Committee, Ernakulam.  
The Private Secretary to the Chief Justice, High Court.  
The Protocol Officer, High Court.  
The Public Relations Officer, High Court.  
The Additional Public Relations Officer, High Court.  
The Private Secretaries to Judges, High Court.  
The Filing and Court Officers sections, High Court.  
The IT Section, High Court (for publishing the notice in the  
High Court Website.)  
The Confidential Assistants to the Registrars, Director (IT)  
and the Addl Registrar (GA).  
The Admn. Records Section, High Court  
The Notice Board, High Court  
The File/Stock File

**Copy submitted to :- The Honourable Judges**